

HIGH COURT OF DELHI AT NEW DELHI

No.: 289/DHC/Genl./I-G-6/ Smart Card

Dated : 26.08.2021

TENDER NOTICE

Sealed Quotations are invited for preparation and supply of Photo Identity Smart Card and Necklane & Card Holders compatible to the sample available in this Court.

Interested parties may submit their quotations in sealed cover superscribing thereon **“QUOTATION FOR PREPARATION AND SUPPLY OF PHOTO IDENTITY SMART CARD AND NECKLANES & CARD HOLDERS”** and addressed to the **Deputy Registrar (Genl.-I), Room No. 2, Ground Floor, Administrative Block, Delhi High Court, Sher Shah Road, New Delhi-110003 on or before 17.09.2021 till 4:30 P.M.** along with Earnest Money Deposit (EMD) of Rs.10,000/- (Rupees Ten Thousand only) by way of demand draft or banker's cheque drawn in favour of **“The Registrar General, High Court of Delhi” payable at “New Delhi”**.

The vendor must quote the rates for (1) supplying 4 KB smart Card compatible to as per the sample available in this Court and as per actual requirement of this Court from time-to-time (2) printing charges, if any, for preparation of the Photo Identity Card using 4 KB Smart Card (3) Necklane & Cardholder as per the sample available in this Court. **Data to be printed on the smart cards is to be managed by the vendor itself. The vendor shall supply these items at the premises of this court as per requirement.**

The vendor shall also submit the samples of Photo Identity Smart Card (Printed) and Necklane & Card Holder alongwith quotation.

The EMD will be returned to the unsuccessful vendor(s) within one month from the date of selection of vendor. The EMD of successful bidder will be returned after six months from the date of final selection of the vendor.

This Court reserves its right to accept or reject any or all quotations without assigning any reason.

Sd/-
(Javed Khan)
Deputy Registrar (Genl.-I)
For Registrar General